

HIGH COURT OF MADHYA PRADESH

MEMO

No. 1167 /Confdl./2014
II-15-12/2000(Part-10)

Dated 08th October, 2014

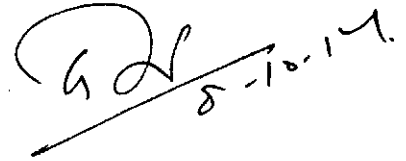
To,

The Registrar (Academic Programmes),
National Judicial Academy,
Bhadbhada Road, Suraj Nagar,
BHOPAL-462044.

Subject: **"Regional Judicial Conference on Strengthening Justice Delivery System: Tools and Techniques" (West Zone)** scheduled to be held from **31st October, 2014 to 02nd November, 2014** at **Uttan, Maharashtra.**

Ref.: Letter No. NJA/Dir./P-862/2014/2690, dated 05.09.2014.

In connection with the subject and reference cited above, I am to state that, following Judicial Officers, whose names are shown in the endorsement have been nominated to participate in the "Regional Judicial Conference on Strengthening Justice Delivery System: Tools and Techniques" (West Zone) scheduled to be held from **31st October, 2014 to 02nd November, 2014** at **Uttan, Maharashtra.**



✓REGISTRAR GENERAL

Endt. No. 1168 /Confdl. /2014
II-15-12-2000 (Part-10)

Dated 08th October, 2014

Copy forwarded to:

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
- 2.
1. Shri Anand Mohan Khare, District & Sessions Judge, Burhanpur.
2. Shri Mohammad Shamim, District & Sessions Judge, Guna.
3. Dr. Jagdish Chandra Sunhare, Special Judge SC/ST (P.A.) Act, Sidhi.
4. Shri Pradeep Kumar Vyas, Additional Director, M.P. State Judicial Academy, Jabalpur.
5. Shri Sanjay Shukla, Special Judge SC/ST (P.A.) Act, Rewa.

6. Shri Krishna Gopal Sureka, Special Judge SC/ST (P.A.) Act, Katni.
7. Shri Afsar Javed Khan, II A.D.J., Barwani.
8. Shri Sunil Kumar Shrivastava, II A.D.J., Mauganj, Rewa.
9. Shri Dinesh Chandra Thapliyal, A.D.J., Gohad, District Bhind.
10. Ku. Neena Ashapure, II A.D.J., Dhar.
11. Shri Dharendra Singh, I A.D.J., Chhatarpur.
12. Shri Jitendra Singh Kushwaha, VIII C.J.Cl.-I & ACJM, Indore.
13. Shri Deepak Bansal, IV C.J.Cl.-I & ACJM, Katni.
14. Dr. Dharmendra Kumar Tada, AJ to I C.J.Cl.-I, Sailana, District Ratlam.
15. Dr. Ku. Mahjabeen Khan, AJ to I C.J.Cl.-I, Vidisha.
16. Shri Pranaydeep Thakur, I C.J.Cl.-I, Bijawar, District Chhatarpur.
17. Shri Samresh Singh, I C.J.Cl.-II, Indore.
18. Shri Brajesh Goyal, VII C.J.Cl.-II, Ujjain.
19. Shri Arvind Kumar Sharma, I C.J.Cl.-II, Panna.
20. Shri Manish Kumar Lowanshi, I C.J.Cl.-II, Harda.
21. Shri Abdullah Ahmad, I C.J.Cl.-II, Jabalpur.

For information and compliance.

The nominated Judicial Officers are directed to observe following instructions:

- **The conference will be held at Maharashtra Judicial Academy and Indian Mediation Center and Training Institute at Uttan-Gorai Road, Uttan, Bhayandar (W), District Thane, Mumbai – 401106.**
- After attending the Conference, the participants are requested to intimate the Registry about their participation in the Conference.
- **The participants are requested to bring their Laptop with them during the Conference.**
- Participants are further directed to send comments/suggestions regarding experience of Conference to Director, MPSJA, Jabalpur.
- The Officers nominated are further directed to arrange their Board Diary in such a manner that no case is listed on the dates, on which they are directed to attend this Conference. In case, cases have been fixed for the said dates, Summons should not be issued and if



Summons are issued, the parties should be informed about the change in dates.

- The participants are requested to contact any of the following officers of the Academy.

Name	Designation	Contacts
Mrs. Pushpa V. Ganediwala	Joint Director	022-28451004 / 28451010 9167740332
Shri. Sudhakar V. Yarlagadda	Additional Director	022-28451004
Shri. Vidyadhar B. Kakatkar	Administrative Officer	09167196677 / 08806782400 mjauttsc@indianjudiciary.gov.in Phone : 022 28451800/022 28451004 022 28451033/022 28451010 Fax : 022 28451002
Shri. Deepak D. Karve	Assistant Director	022-28451004

3. The District & Sessions Judge, Burhanpur /Guna /Sidhi /Rewa /Barwani /Bhind /Dhar /Chhatarpur /Indore /Katni /Ratlam /Vidisha /Chhatarpur /Ujjain /Panna /Harda /Jabalpur for information and necessary action. You are requested to send confirmation of receiving of this communication immediately, by fax.
4. The Director, Maharashtra Judicial Academy and Indian Mediation Center and Training Institute at Uttan-Gorai Road, Uttan, Bhayandar (W), District Thane, Mumbai – 401106 for information & necessary action.
5. The Director, MPSJA, Jabalpur, with a request to utilize the experience of the officer(s) nominated for imparting training to other Judicial Officers during various courses.

Encl: Copy of tentative programme schedule.

GDV
8-10-14

(VED PRAKASH)
REGISTRAR GENERAL

N J A REGIONAL JUDICIAL CONFERENCE (WEST ZONE)
Strengthening Justice Delivery System: Tools and Techniques (P- 862)
Organized by the Hon'ble Bombay High Court, Maharashtra Judicial Academy and National Judicial Academy, India
31.10.2014 to 02.11.2014

Venue: Maharashtra Judicial Academy, Utran.
Tentative Programme Schedule (version dated 5th Sept, 2014)

08/09 2014 13:23

Friday 31 st October, 2014 Day 1	09:30 A.M. – 10:45 A.M. (Session 1) (a) 9:30 A.M. – 10:15 A.M. Inaugural Session* (Tea Break 10: 15 AM- 10:30 AM) (b) 10:30 A.M. – 11:15 A.M. Justice Delivery System in India: An overview Director, NJA	T E A	11:30 A.M. – 01:00 P.M. (Session 2) Transforming our Justice Delivery System : From Legalistic to Justice Orientation	L U N C H	02:00 P.M. – 03:00 P.M. (Session 3) State of Justice Delivery System in India :Reflections by Judges (Break out Group Discussion)	T E A	03:15 P.M. – 05:00 P.M. (Session 4) Open Discussion
Saturday 1 st November, 2014 Day 2	09:30 A.M. – 11:15 A.M. (Session 5) Strengthening Criminal Justice System: Effective Measures	B R E A K	11: 30A.M. – 01:00 P.M. (Session 6) Reducing the life Span of Civil Litigation: Tools and Techniques	B R E A K	02:00 P.M. – 03:15 P.M. (Session 7) Tools and Techniques for timely Justice	B R E A K	03:30 P.M. – 05:00 P.M. (Session 8) ADR mechanism as a tool for Timely Justice
Sunday 2 nd November, 2014 Day 3	9:30 A.M. – 11:15 A.M. (Session 9) Judicial Initiatives for litigant friendly environment in the Courts (Open Session) (Judges Nominated by the Hon'ble High Court)		11:30 P.M. – 12:45 P.M. (Session 10) Public Law Lecture 12:45 P.M. – 04:30 P.M. Valedictory Session*				

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*Note: Schedule for Inaugural and Valedictory Sessions will be prepared by the Hon'ble Bombay High Court.